

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE BENCH AT CHENNAI**

**ORIGINAL APPLICATION No. 51 OF 2016 (SZ)**

IN THE MATTER OF

Tribunal on its own motion  
SUO MOTU Based on the Times of  
India, Newspaper dt 07.03.2016,  
Chennai Edition "Dumping Building  
debris Behind Pallikaranai  
Marshland"

... Applicant

Versus

The Principal Secretary to the  
Government, Department of  
Environment and Forests  
Chennai and Ors.

... Respondents

**STATUS REPORT FILED BY THE 5<sup>th</sup> RESPONDENT (CMWSSB)**

**DATE : 07.02.2024**



**M/s. GAUTAM S. RAMAN  
ADVOCATE**

**STANDING COUNSEL CHENNAI METROPOLITAN WATER SUPPLY AND  
SEWERAGE BOARD**

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Mobile: 9940071160, Email: [gautamraman@gmail.com](mailto:gautamraman@gmail.com)

Counsel for 5<sup>th</sup> Respondent / CMWSSB

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

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Place: Chennai

Date : 07.02.2024

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application No.51 of 2016(SZ)**

**IN THE MATTER OF**

Tribunal on its own motion-  
SUOMOTU Based The Times of  
India, Newspaper dt:07.03.2016,  
Chennai Edition "Dumping building  
debris Behind Pallikaranai  
Marshland"

...Applicant(s)

**Versus**

1. The Principal Secretary to the  
Government, Department of  
Environment and Forests  
Chennai
2. The Secretary to Government,  
Public Works Department, (WRD)  
Chennai
3. The Tamil Nadu State Pollution  
Control Board Rep. By its  
Member Secretary,  
Chennai
4. The Commissioner,  
Corporation of Chennai,  
Rippon Building, Chennai.
5. The Managing Director,  
Chennai Metropolitan Water  
Supply and Sewerage Board,  
Chennai.
6. The President,  
Beluah Nagar and Periya  
Mutharamman Nagar,  
Plot Owners Welfare Association,  
4<sup>th</sup> Street, KPK Nagar,  
Kallukuttai.

*Fairbank*

**Executive Engineer,**  
STP (South) / Special Team,  
C.M.W.S.S. Board,  
No. 1, Pumping Station Road,  
Chintadripet, Chennai-600 002.

*Jayaram*  
**Superintending Engineer-(WWT&R),**  
CMWSSB,  
No. 1, Pumping Station Road,  
Chintadripet, Chennai-600 002.

7. The District Collector  
Kancheepuram District,  
Kancheepuram
8. The District Collector  
Chennai District,
9. The Tahsildar  
Sozhinganallur Taluk

...Respondent(s)

**REPORT FILED BY THE 5<sup>th</sup> RESPONDENT**

I, C. Joyce Sumathi, D/o. L.J.Christpoher, Christian, aged about 55 years now working as Superintending Engineer (WWT&R) in the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), having office at No.1, Pumping Station Road, Chintadripet, Chennai - 600002 do here by solemnly affirm and sincerely state as follows.

1. I am the Superintending Engineer (WWT&R) of the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai on behalf of 5<sup>th</sup> Respondent herein and well acquainted with the facts of the case from the connected files.
2. The Hon'ble NGT had disposed of the Original Application No. 51 of 2016 is disposed of with following directions on 31.01.2022:

*"106(vii) The Greater Chennai Corporation as well as the CMWSSB are directed not to discharge any untreated sewage into the pallikaranai marshland or do any act in the dumping ground in such a way as to encroach into the water body and pollute the water quality in the water body by their activities. If any such acts have been committed by them in violation of the solid waste Management Rules, 2016, Water (Prevention and Control of Pollution ) Act 1974 and Air (Prevention and Control of Pollution) Act 1981, then the Tamil Nadu Pollution Control Board is directed to take appropriate action against them in accordance with law"*

*Faisan*

**Executive Engineer,**  
STP (South) / Special Team,  
C.M.W.S.S.Board,  
No.1, Pumping Station Road,  
Chintadripet, Chennai-600 002.

*Joyce Sumathi*

Superintending Engineer-(WWT&R),  
CMWSSB,  
No. 1, Pumping Station Road,  
Chintadripet, Chennai-600 002.

3. I hereby submit the compliance report of the Chennai Metropolitan Water Supply and Sewerage Board to prevent discharge of untreated sewer into pallikarani marshland as tabled below.

Details of each Existing STP at Perungudi and its Utilization:

Sl.No	Location	Existing STP Capacity	Capacity Being Utilized	Operational Status of STP	Compliance Status of STP
1	Perungudi STP Zone – V	12	11.93	Operational	Complied
2	Perungudi STP Zone – V	54	53.93	Operational and Improvement works in progress	Parameters Range pH – 6.5 to 8.5 BOD - < 20 mg/l COD – < 250 mg/l TSS - < 30 mg/l FaecalColiform– 10000MPN/100 ml
3	Perungudi STP Zone – V	60	59.96	Operational and improvement works in progress	
		126	125.82		

Details of additional capacity of STP- Under Construction at Perungudi

Sl.No	Location	Capacity of the plant in MLD	Progress adopted	Physical Progress In %	Expected Completion Timeline	Fund Sanctioned In Rs.Crore	Sanction Order and funding pattern
1	Perungudi STP Zone-V	60	SBR	77.15	April 2024	105.86	G.O.(Ms)No. 103, Dated 16.09.2020 AMRUT– Rs.45.45Cr., TNIPP Phasell– Rs.17.35cr., CMCDM2019-20 – Rs.14.47cr., CMCDM 2020-21 - Rs.6.52 cr., CMWSSB Share – Rs.22.07 cr
2	Perungudi TTUF	10	SBR+TTUF	84.50	September 2024	25.75	G.O.(Ms)No. 106, Dated 29.09.2020 Smart City – 53.10Cr
	Total	70				131.61	

*Aisankar*

**Executive Engineer,**  
STP (South) / Special Team,  
C.M.W.S.S.Board,  
No.1, Pumping Station Road,  
Chintadripet, Chennai-600 002.

*Jaya Sankar*

**Superintending Engineer-(WWT&R),**  
CMWSSB,  
No. 1, Pumping Station Road,  
Chintadripet, Chennai-600 002.

4. It is therefore prayed that, this Hon'ble Tribunal may be pleased to accept my response on behalf of the 5<sup>th</sup> Respondent Board and thus render Justice.

Solemnly affirmed at Chennai on  
This day of 7<sup>th</sup> Feb 2024 and signed  
his name in my presence.



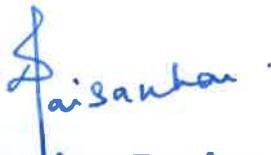
**GAUTAM S RAMAN**  
Counsel for 5th Respondent

  
Superintending Engineer-(WWT&R),  
CMWSSB,  
No. 1, Pumping Station Road,  
Chintadripet, Chennai-600 002.

BEFORE ME

  
48/1/2024

ADVOCATE :: CHENNAI



**Executive Engineer,**  
STP (South) / Special Team,  
C.M.W.S.S.Board,  
No.1, Pumping Station Road,  
Chintadripet, Chennai-600 002.

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